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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. 655/(MAH)/2017

CORAM: Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

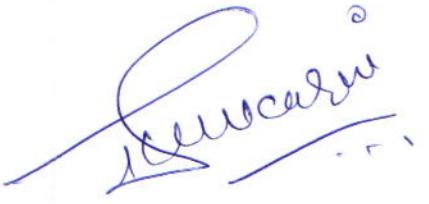
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: M/s. Shri Datta Facility Management Pvt. Ltd.

V/s.  
ROC, Pune

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	OS Sandeep Kulkarni	Authorised Representative on behalf of Petitioner	
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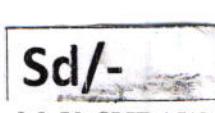
ORDER

CP 655/252/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 1.1.2018.

  
Sd/-

V. NALLASENAPATHY  
Member(Technical)

  
Sd/-

M. K. SHRAWAT  
Member (Judicial)